50 (Est) Hall 13225

Declaration of Assets and Liabilities

, Kamal Kumaz Bid	Year 2025
aged. 46 years, belonging	Near 2025 n/daughter/wife of Sri Narayan Chandra Bid to Bihar Vidhan Sabha
working as Assistan	id Sub marchal
ine details of the assets (in	nmovable, movable, bank balance
myself, my spouse and dependents*:	ballance, etc.) of

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1866

	Sr No		Self	Spouse	Dependan	Dependant-	T
	(1)		50,000/-	Name(S)	Name	2	Dependan f-3 Etc. Name
110	(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	P.P.F-60004	Monalis.	id Bid	Kumari	
	(III) Iv)	Bonds, Debentures and Shares in companies	No	_			
		Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	K·V·P-6000001- LIC-460001- Yearly				
(v			Scooty-BROIF PO701			_	
(vi	V	Jewellery (give details of veight and raiue)	No	Grald 100 Gram		_	
(vii)	SI OI	ther assets, uch as values f claims / terests	No	-	_ _		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock companies should be given.

* Dependent form

* Dependent here means a person substantially dependent on the income of the employee.

फमल कुमार बिट

Details of Immovable assets

[Note: Properties in Joint ownership Indicating the extent of Joint ownership will also have to be indicated]

(i)		elf Spouse Name(S)	, , ,		Dependant
	- Location(s) Khata-88 - Survey number(s) 5 sismil - Extent (Total 3000000/measurement) Puzzinia Plata	Bud		Divya Kumari	Etc. Name
(11)	- Cull Cill market walk & Manu-ex	net			-
	- Extent (Total Momeasurement) - Current market value		-	-	
(III)	and residential) Rlat no-762, 63, Location(s) Khata-20,17,29 Survey /door Shop no-12, 13 number(s) - Extent (Total measurement) 56.5 " " Current market 2800000/-value 230000/-	65			
1	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				
1	Other's (such as interest in property)				

I give herein below the details of my liabilities / over dues to public financial institutions and government dues;-

[Note: Please give separate details for each item)

Sr. No.	Description	N-	
(a)		Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
757	(I) Loans from Banks	Department (s)	00
ea The second	(II) Loans from financial Institutions	No.	
	(iii) Government Dues:		
	dealing with government accommodation	Lone brom G1-P-F 800000/- on 2022	
	(b) dues to departments dealing with supply of water	No	
	(c) dues to departments		
	dealing with supply of electricity	No	

कमल कुमार बिद 13.2.2025

	(d) dues to departments dealing with telephones (e) dues to departments	No	
	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	No	
(b)	(i) Income Tax including	No	
N	the assessment year upto which Income Tax Return filed. Give also Permanent.	BGCPB 7269P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No.	
	case of proprietary business (iv) Property Tax	No	

C. Personal Detail

Place: Patna.

Date: 13 - 2 - 2025

· BC(a)	
GPF/CPF/PRAN No. :-	PTS/BLA-1083
Gender :-	M. (M/F)
Date of Birth :-	0 1 0 1 1 10 1 = 10 1
Class/Group ;-	[CONTAINING AND I
Cadre :-	C (A/B/c)
	Marshal Branch, Bihar Lagislative Assembly. (Full Name e.g. B.A.S. Bihar Administrative Service,
Home District	6.5.5. Bihar Secretariat Service etc.)
i hereby declare knowledge and belief.	Thankad (Inarkhand) that the above details are true to the heat at

Signature केमल क्रमार बिट्ट

Name of Employee: Kamal Kumar Bid

Designation: Assistant Sub marshal

Department: Bihar Vidhan Sabha, Patna.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.